

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

1
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JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p>26.9.08</p> <p>Mr. Vijay Mehta, counsel for applicant. Mr. Manoj Bhandari, counsel for respondents.</p> <p>Order pronounced in Open Court.</p> <p>As the issue involved and the relief claimed were identical in OAs Nos. 159, 160, 305, 306 and 321 of 2007 and 10/2008, the same were heard together and are being disposed of by a separate common order of even date. The original order is placed in OA No. 159/2007, therefore, a photo copy of the same may be placed in this OA. for record.</p>	<p>By Order</p> <p><i>Manohar</i> Court Officer</p>

FIG. 62. 25

R COPPER 147.156
WITH 20% ZINC
11P

Fluors
and
149/06

Part II and III destroyed
in my presence on 18/11/2014
under the supervision of
section officer () as per
order dated 19/11/2014

Section officer (Record)